

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/338/ (IB)/2017

NAME OF THE PETITIONER(S)

: J. MURUGAN

NAME OF THE RESPONDENT(S)

: KOTHARI INDUSTRIAL CORPORATION LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHAM PATASE KARAN Consul for In Celitum J- ADITHY A REDOY

ORDER

Counsel for petitioner present and submitted that the petitioner has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. Assistant Manager (Legal) representing the respondent company present and prayed time to settle the issues with the petitioner. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)